

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**COLLYER CONTAINER TERMINAL PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Collyer Container Terminal Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	23.06.1999
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U67120GJ1999PTC036181
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	1 st Floor, Morabia Commercial Center Plot No 44, Sector-9, Gandhidham, Kutch, Gujarat-370201
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21 st November, 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	13 th January 2020 (Intimation Received on 11 th February 2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Atul Mittal Reg No: IBBI/IPA-001/IP 00439/2017-18/10762
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: a.mittalmc@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: cctpl.ipamittal@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th March, 2020

Atul Mittal



Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Collyer Container Terminal Private Limited** on 13th January 2020.

The stakeholders of Collyer Container Terminal Private Limited are hereby called upon to submit their claims with proof on or before 12th March 2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Atul Mittal

Liquidator of Collyer Container Terminal Private Limited

Date: 12.02.2020

Place: Delhi